

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 82 OF 2017**

**Dated: 6<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Faridabad Industries Association**

**.... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors**

**.... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Ms. Anshula Laroia for R-2 & 3

**ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **26.02.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/tpd*